Declaration of Assets and Liabilities

Year-2024-2025

NEHAL AHMAD son/daughter/wife MD. MURTUZA

aged 25 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTENDANT (DARRAN) -

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. Spouse name (s) Dependant-1 Dependant-2 Dependant-3 Description Self No: 2,000/-(i) Cash Deposits in 3500/-Banks, Financial SBI Institutions And (ii) BVM Non-Banking PATNA Financial Companies Bonds, NIL Debentures and (iii) shares in Companies PRELIANCE NIPPON LIFE INSURANCE Other financial institutions, LIC (iv) NSS, Postal Savings, LIC Policies, etc SCOUTER Motor Vehicles (BROI HG (v) (details of 1862) make, etc.) Jewellery (give details of (vi) weight and value) Other assets, such as values (vii) of claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. Hehal Ahm

* Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No		Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	JOENT	-		-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_	-		
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-		
(v)	Other (such as interest in property)	-		-	-	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SEI, BVM, PATNA	3,30,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
	(b) dues to departments dealing with supply of water	-	_
	(c) dues to departments dealing with supply of electricity	_	_

	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CKEPA2752H		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax		No. of the second	

	- B	
C Personal Detail GPF/CPF/PRAN No.	:-	110152109653
Gender	:-	M (M/F)
Date of Birth	:-	1 2 0 5 1 9 9 9 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE SERVICE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	MADHURANI (BIHAR)
* .		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Alkal Ahmf.

Name of Employee: NEHAL AHMAD

Place: PATNA

Designation: OFFICE

Designation: OFFICE ATTENDANT (DARRAN)

Date: 17/02/2025 Departm

Department: BIHAR VIDHAN SABHA (CARETAKER SECTION)

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.